

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 3958/2015

SARASWATI DEBI AND ORS.

Petitioner(s)

VERSUS

NIZAMUDDIN AND ANR..
(With Office Report)

Respondent(s)

Date : 28/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mrs. Poulami Das Dey, Adv.
Mr. Rauf Rahim, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears for respondent No. 1 despite due service.

Last and final opportunity for filing spare copy for service of respondent No. 2 within a week's time and notice thereafter be issued and in that case, list again on 25th April, 2017.

If spare copy is not filed within a week's time, Registry to process the matter for listing before the Hon'ble Judge-in-Chambers for further directions.

(PAWAN DEV KOTWAL)
Registrar